

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**DAILY CAUSE LIST DATED 10.07.2019**

**In the court of the Registrar**

**11:30 A.M.**

**For Evidence**

<b>1.</b>	Transfer Original Petition (AT) (MRTP) No. 06 of 2017 (Old RTPE No. 323/1996)	Shobha Rani Jain Vs. Delhi Development Authority (DDA)	Dhruv Shukla
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- 1. Notice Board**
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**By Order**  
**-sd/-**

**Assistant Registrar**